

West Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020				
Court- wise pendency of Cases as on 31.05.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	693	141	834
2	Sri Ashutosh Pandey, ADJ., (Court No. 2), Agartala	668	214	882
3	Sri Gobinda Das, ADJ., (Court No. 3), Agartala	0	121	121
4	Sri V.P. Debbarma, ADJ., (Court No. 4), Agartala	727	165	892
5	Sri Dhiman Debbarma, ADJ., (Court No. 5), Agartala	161	222	383
6	Judge, Family Court, Agartala (vacant), charge remains with Sri P.Kumar, Addl. Judge, Family Court, Agartala	369	209	578
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	413	308	721
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	383	12	395
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	409	13	422
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	125	829	954
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	129	1224	1353
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	185	624	809
13	CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala charge remain with Smti Yashvi Taneja, CJ (Jr. Div), Court No. 1, Agartala	94	682	776
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1, Agartala	18	451	469
15	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 2, Agartala (Vacant), charge remains with Smti Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),Court No.1, Agartala	5	288	293
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala(Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 5, Agartala	29	691	720
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala(Vacant), charge remains with Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 5, Agartala	26	766	792
18	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	28	830	858
19	Sri Samuel Malsom, JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	27	759	786
<b>Total</b>		<b>4489</b>	<b>8549</b>	<b>13038</b>
Station-wise pendency of Cases as on 31.05.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3707	8032	11739
<b>Total</b>		<b>3707</b>	<b>8032</b>	<b>11739</b>
2	Family Court, Agartala	369	209	578
3	Addl. Judge, Family Court, Agartala	413	308	721
<b>Total</b>		<b>782</b>	<b>517</b>	<b>1299</b>
<b>Grand Total</b>		<b>4489</b>	<b>8549</b>	<b>13038</b>

<b>Gomati Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020</b>				
<b>Court- wise pendency of Cases as on 31.05.2020</b>				
<b>Sl. No.</b>	<b>Name and Desigantion of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri A. K. Nath,</b> District and Sessions Judge, Udaipur	226	87	<b>313</b>
2	<b>Sri Anshuman Chouwdhury,</b> Additional District and Sessions Judge, Udaipur	287	99	<b>386</b>
3	<b>Smti Sankari Das,</b> Judge, Family Court, Udaipur	108	186	<b>294</b>
4	<b>Sri R. Bhattacharjee,</b> CJ (Sr.Div) & ASST. SJ., Udaipur	126	11	<b>137</b>
5	<b>Sri Dharmendu Das,</b> CJM-cum-Civil Judge (Sr. Div), Udaipur	44	144	<b>188</b>
6	<b>Sri Rajarshi Chakaraborty,</b> CJ (Jr. Div)-cum- JM. First Class, Udaipur	21	197	<b>218</b>
7	<b>Smti Debjani Majumder,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	9	121	<b>130</b>
8	<b>Smt. Archana Reang</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	7	114	<b>121</b>
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with <b>Sri Avinash Jamatia</b> , CJ (Jr. Div)-cum-JM First Class, Amarpur	0	0	<b>0</b>
10	<b>Sri Avinash Jamatia,</b> CJ (Jr. Div) -cum-JM First Class, Amarpur	8	441	<b>449</b>
<b>Total</b>		<b>836</b>	<b>1400</b>	<b>2236</b>
<b>Station-wise pendency of Cases as on 31.05.2020</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Udaipur	720	773	<b>1493</b>
2	Amarpur	8	441	<b>449</b>
<b>Total</b>		<b>728</b>	<b>1214</b>	<b>1942</b>
3	Family Court, Udaipur	108	186	<b>294</b>
<b>Grand Total</b>		<b>836</b>	<b>1400</b>	<b>2236</b>

South Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020				
Court- wise pendency of Cases as on 31.05.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	642	188	830
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	45	43	88
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	15	479	494
4	CJ (Jr. Div)-cum-JM First Class, Belonia, Charge remain with Smti. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	162	329	491
5	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	64	416	480
6	SDJM-cum-Civil Judge (Jr. Div), Sabroom charge remain with Smti. Swastika Das, CJ (Jr. Div)-cum- First Class, Sabroom	5	71	76
7	Smt. Swastika Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	18	63	81
<b>Total</b>		<b>951</b>	<b>1589</b>	<b>2540</b>
Station-wise pendency of Cases as on 31.05.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	928	1455	2383
2	Sabroom	23	134	157
<b>Grand Total</b>		<b>951</b>	<b>1589</b>	<b>2540</b>

<b>Unakoti Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020</b>				
<b>Court- wise pendency of Cases as on 31.05.2020</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Jesthamani Murasing,</b> District and Sessions Judge, Kailashahar	157	87	<b>244</b>
2	<b>Smti Sudipta Choudhury,</b> Additional District and Sessions Judge, Kailashahar	24	74	<b>98</b>
3	<b>Sri Arindam Pal,</b> Judge, Family Court, Kailashahar	51	109	<b>160</b>
4	<b>Sri Mridul Chakraborty,</b> CJ (Sr.Div) & ASST. SJ., Kailashahar	74	0	<b>74</b>
5	<b>Sri Saikat Das,</b> CJM-cum-Civil Judge (Sr. Div)., Kailashahar	65	916	<b>981</b>
6	<b>Sri Raja Gupta,</b> CJ (Jr. Div)-cum- JM First Class, Kailashahar	114	463	<b>577</b>
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) charge remain with <b>Sri Raja Gupta</b> , CJ (Jr. Div)-cum- JM First Class, Kailashahar	47	176	<b>223</b>
8	<b>Smt. Papri Debbarma,</b> JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	20	182	<b>202</b>
<b>Total</b>		<b>552</b>	<b>2007</b>	<b>2559</b>
<b>Station-wise pendency of Cases as on 31.05.2020</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	501	1898	<b>2399</b>
<b>Total</b>		<b>501</b>	<b>1898</b>	<b>2399</b>
2	Family Court , Kailashahar	51	109	<b>160</b>
<b>Grand Total</b>		<b>552</b>	<b>2007</b>	<b>2559</b>

North Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020				
Court- wise pendency of Cases as on 31.05.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	418	333	751
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	143	15	158
3	Sri Saamyoyjoti Debnath, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	112	389	501
4	CJ (Jr. Div)-cum- JM., First Class, Dharmanagar (Vacant), charge remains with Smti. Lisa Debbarma, JM, 1st Class- cum-Civil Judge (Jr. Div), Dharmanagar	207	487	694
5	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	68	398	466
6	Sri Amarjit Dey, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	213	214
7	Sri Piyush Priyadarshi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	3	168	171
<b>Total</b>		<b>952</b>	<b>2003</b>	<b>2955</b>
Station-wise pendency of Cases as on 31.05.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	948	1622	2570
2	Kanchanpur	4	381	385
<b>Grand Total</b>		<b>952</b>	<b>2003</b>	<b>2955</b>

<b>Sepahijala Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020</b>				
<b>Court- wise pendency of Cases as on 31.05.2020</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Shri S. B. Datta</b> , District & Sessions Judge, Sepahijala, Sonamura	95	188	<b>283</b>
2	<b>Smti Sarmistha Mukherjee</b> , Judge, Family Court, Sonamura	30	76	<b>106</b>
3	<b>Sri Uttam Hrishidas</b> , CJM-cum-Civil Judge (Sr. Div), Sonamura	140	315	<b>455</b>
4	<b>Sri D. P. Mishra</b> , CJ (Jr. Div)-cum- JM., First Class, Sonamura	81	140	<b>221</b>
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, charge remains with <b>Sri D. P. Mishra</b> , CJ (Jr. Div)-cum-JM., First Class, Sonamura	55	185	<b>240</b>
6	<b>Sri Angshuman Debbarma</b> , Additional District & Sessions Judge, Bishalgarh	183	210	<b>393</b>
7	<b>Smti Nandita Bhattacharyya</b> , SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	29	1254	<b>1283</b>
8	CJ (Jr. Div)-cum- JM., First Class, Bishalgarh, <b>Smt. Chhandita Debnath</b> , is now on maternity leave and now, charge remains with <b>Smti. Mitra Das</b> , JM 1st Class-cum-CJ(Jr.Div)	64	931	<b>995</b>
<b>Total</b>		<b>677</b>	<b>3299</b>	<b>3976</b>
<b>Station-wise pendency of Cases as on 31.05.2020</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Sonamura	371	828	<b>1199</b>
2	Bishalgarh	276	2395	<b>2671</b>
<b>Total</b>		<b>647</b>	<b>3223</b>	<b>3870</b>
3	Family Court , Sonamura	30	76	<b>106</b>
<b>Grand Total</b>		<b>677</b>	<b>3299</b>	<b>3976</b>

Khowai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020				
Court- wise pendency of Cases as on 31.05.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	152	262	414
2	Judge, Family Court, Khowai ( <b>vacant</b> ), charge remains with Sri P.Kumar, Addl. Judge, Family Court, Agartala	48	67	115
3	Smti. Ishika Dan, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	34	54	88
4	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	8	576	584
5	CJ (Jr. Div)-cum- JM., First Class, Khowai charge remains with Smti. Deepa Bhattacharya, JM., First Class-cum- Civil Judge(Jr.Div), Khowai	31	307	338
6	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	25	426	451
<b>Total</b>		<b>298</b>	<b>1692</b>	<b>1990</b>
Station-wise pendency of Cases as on 31.05.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	250	1625	1875
<b>Total</b>		<b>250</b>	<b>1625</b>	<b>1875</b>
2	Judge, Family Court, Khowai	48	67	115
<b>Grand Total</b>		<b>298</b>	<b>1692</b>	<b>1990</b>

<b>Dhalai Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2020</b>				
<b>Court- wise pendency of Cases as on 31.05.2020</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	District and Sessions Judge, Dhalai Judicial District, Ambassa (Vacant) charge remain with Sri H. Chakrabarti, Additional District & Sessions Judge, Kamalpur	45	126	171
2	Sri Manabendra Debbarma Additional District and Sessions Judge, Dhalai Judicial District, Ambassa	18	105	123
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	10	4	14
4	Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa (vacant)	0	0	0
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	46	64	110
6	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	10	60	70
7	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	71	126	197
8	Smt. Jekashmee Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	3	172	175
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	25	291	316
10	SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley, charge remains with Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum-JM., First Class, Longtharai Valley	8	276	284
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	11	14	25
12	SDJM-cum-Civil Judge (Jr. Div)., Gandacherra (Vacant), charge remains with Sri G. K. Shahi, Civil Judge (Jr. Div) - cum-Judicial Magistrate, First Class, Gandacherra	0	61	61
13	Sri G. K. Shahi, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	0	7	7
<b>Total</b>		<b>247</b>	<b>1306</b>	<b>1553</b>
<b>Station-wise pendency of Cases as on 31.05.2020</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Ambassa	119	355	474
2	Kamalpur	99	589	688
3	Longtharai Valley	19	290	309
4	Gandacherra	0	68	68
<b>Total</b>		<b>237</b>	<b>1302</b>	<b>1539</b>
5	Family Court, Ambassa	10	4	14
<b>Grand Total</b>		<b>247</b>	<b>1306</b>	<b>1553</b>



<b>District-wise pendency of Civil and Criminal Cases as on 31.05.2020</b>				
<b>Sl No.</b>	<b>Name of the District (s)</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	West Tripura Judicial District, Agartala	4489	8549	<b>13038</b>
2	Gomati Judicial District, Udaipur	836	1400	<b>2236</b>
3	South Tripura Judicial District, Belonia	951	1589	<b>2540</b>
4	Unakoti Judicial District, Kailashahar	552	2007	<b>2559</b>
5	North Tripura Judicial District, Dharmanagar	952	2003	<b>2955</b>
6	Sepahijala Judicial District, Sonamura	677	3299	<b>3976</b>
7	Khowai Judicial District, Khowai	298	1692	<b>1990</b>
8	Dhalai Judicial District, Ambassa	247	1306	<b>1553</b>
<b>Total</b>		<b>9002</b>	<b>21845</b>	<b>30847</b>